

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:625
ANSWERED ON:15.07.2014
ALLOCATION UNDER PDS
Dubey Shri Nishikant

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether complaints have been received indicating that the States are not being provided various items under Public Distribution System (PDS) as per their entitlement;
- (b) if so, the details thereof and the reasons therefor indicating the entitlement and actual supply of PDS items during each of the last three years and the current year, items and State-wise; and
- (c) the corrective measures taken to ensure that States are provided these items as per their entitlement?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c) : Under existing Targeted Public Distribution System (TPDS), States/Union Territories(UTs) are being provided allocation of foodgrains @ 35kg per family per month to the Below Poverty Line (BPL) [including Antyodaya Anna Yojana (AAY)] families and @ 15-35kg per family per month to Above Poverty Line (APL) families as per their entitlement. The States/UTs who have implemented National Food Security Act (NFSA) are allocated foodgrains under TPDS @ 5 kg per person per month belonging to priority category and 35 kg per family per month for AAY as per their entitlement under the Act.